IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED CIN :U45203TN2008PLC069210

Date of commencement of CIRP: 17th July 2019

LIST OF CREDITORS

Summary as on 06th December 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Employees) Annexure -6 (NIL)

SI NO	Name of authorised	Name	Identification No. (PAN/Aadhar No.)	Details of Claim Received		Deatails of Claim Admitted						Amount of Contigent	Amount of any mutual	Amount of claim	Amount of claim not	Remarks, if
	representative, if any	Employee		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC, if applicable	Claim	dues, that may be set- off	under verificati on	admitted	any
	NIL															